GOVERNMENT OF INDIA
MINISTRY OF PLANNING

RAJYA SABHA
UNSTARRED QUESTION NO. 430
TO BE ANSWERED ON 04.02.2021

ASPIRATIONAL DISTRICTS PROGRAMME

430# Shri Satish Chandra Dubey:

Will the Minister of Planning be pleased to state:

(a) Whether Government has identified any backward districts in the States for developing education, healthcare and infrastructure related facilities under the "Aspirational Districts Programme";

(b) If so, the details thereof;

(c) the number of districts identified and the funds sanctioned and released for the same; and

(d) the details of work started in these districts and the progress made there so far?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTER OF PLANNING AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

(RAO INDERJIT SINGH)

(a) Yes, under the Aspirational Districts Programme, 112 districts, across 26 states and 1 Union Territory, based on a Composite Index of Backwardness. These districts had shown relatively less progress in the socio-economic parameters. List of data sets and the weight attached to them for selection of these districts is attached in *Annexure - I.*

(b) The State-wise list of all 112 Aspirational Districts is attached as *Annexure – II.*

(c) Districts become eligible for additional allocation on the basis of performance in the overall development or in the sectors like Health and Nutrition, Education, Agriculture and Water Resources, Financial Inclusion and Skill Development and Basic Infrastructure. These sectors are under focus in the programme. On a monthly basis, the best performing district receives additional allocation upto Rs. 10 Cr, the second-best performing district receives Rs. 5 Cr and districts performing well in different sectors like health, education, agriculture receive Rs. 3 Cr each. These funds are sanctioned and released after the plan of action are submitted by the districts for the utilization of funds. List of districts which have become eligible and funds sanctioned is attached as *Annexure – III.*

(d) The projects are undertaken by the districts as per the extant rules of the state government concerned. The sanctioned projects under each theme are as follows:

Theme	No. of Projects sanctioned	Amount Disbursed (in Rs. crores)
Health and Nutrition	125	104
Education	82	78.3
Agriculture & Water Resources	37	25
Financial Inclusion & Skill Development	20	52.67
Basic Infrastructure	16	45
Others	13	0.97

The status of these projects are being monitored by the respective District Administration. As per the information received from them, these projects are under various stages of implementation.

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Annexure – I

List of data sets and weights used for selection of Aspirational Districts

DATABASES	SECTOR	WEIGHT
Landless households dependent on Manual labour *(Socio Economic Caste Census – Deprivation 7)*	Deprivation (25%)	25%
Ante natal care *(National Health and Family Survey (NHFS) - 4)*	Health & Nutrition (30%)	7.5%
Institutional delivery *(NHFS-4)*		7.5%
Stunting of children below 5 years *(NHFS-4)*		7.5%
Wasting in children below 5 years *(NHFS-4)*		7.5%
Elementary dropout rate *(Unified District Information System for Education (U-DISE) 2015-16)*	Education (15%)	7.5%
Adverse pupil teacher ratio *(U-DISE 2015-16)*		7.5%
Un-electrified households *(Ministry of Power)*	Infra (15%)	7.5%
Households without individual toilets *(Ministry of Drinking Water and Sanitation)*		7.5%
Un-connected PMGSY village *(Ministry of Rural Development)*		7.5%
Rural Household without access to water *(Ministry of Drinking Water and Sanitation)*		7.5%
Total		**100%**

Annexure – II

List of 112 Aspirational Districts

S. No	State	District
1	Andhra Pradesh	Vizianagaram
2	Andhra Pradesh	Visakhapatnam
3	Andhra Pradesh	Y.S.R. Kadapa
4	Arunachal Pradesh	Namsai
5	Assam	Goalpara
6	Assam	Barpeta
7	Assam	Hailakandi
8	Assam	Baksa
9	Assam	Darrang
10	Assam	Udalguri
11	Assam	Dhubri
12	Bihar	Sitamarhi
13	Bihar	Araria
14	Bihar	Purnia
15	Bihar	Katihar
16	Bihar	Muzaffarpur
17	Bihar	Begusarai
18	Bihar	Khagaria
19	Bihar	Banka
20	Bihar	Sheikhpura
21	Bihar	Aurangabad
22	Bihar	Gaya
23	Bihar	Nawada
24	Bihar	Jamui
25	Chhattisgarh	Korba
26	Chhattisgarh	Rajnandgaon
27	Chhattisgarh	Mahasamund
28	Chhattisgarh	Kanker
29	Chhattisgarh	Narayanpur
30	Chhattisgarh	Dantewada
31	Chhattisgarh	Bijapur
32	Chhattisgarh	Bastar
33	Chhattisgarh	Kondagaon
34	Chhattisgarh	Sukma
35	Gujarat	Dahod
36	Gujarat	Narmada
37	Haryana	Mewat
38	Himachal Pradesh	Chamba
39	UT of Jammu & Kashmir	Kupwara
40	UT of Jammu & Kashmir	Baramulla
41	Jharkhand	Garhwa

42	Jharkhand	Chatra
43	Jharkhand	Giridih
44	Jharkhand	Godda
45	Jharkhand	Sahibganj
46	Jharkhand	Pakur
47	Jharkhand	Bokaro
48	Jharkhand	Lohardaga
49	Jharkhand	Purbi Singhbhum
50	Jharkhand	Palamu
51	Jharkhand	Latehar
52	Jharkhand	Hazaribagh
53	Jharkhand	Ramgarh
54	Jharkhand	Dumka
55	Jharkhand	Ranchi
56	Jharkhand	Khunti
57	Jharkhand	Gumla
58	Jharkhand	Simdega
59	Jharkhand	Pashchimi Singhbhum
60	Karnataka	Raichur
61	Karnataka	Yadgir
62	Kerala	Wayanad
63	Madhya Pradesh	Chhatarpur
64	Madhya Pradesh	Damoh
65	Madhya Pradesh	Barwani
66	Madhya Pradesh	Rajgarh
67	Madhya Pradesh	Vidisha
68	Madhya Pradesh	Guna
69	Madhya Pradesh	Singrauli
70	Madhya Pradesh	Khandwa
71	Maharashtra	Nandurbar
72	Maharashtra	Washim
73	Maharashtra	Gadchiroli
74	Maharashtra	Osmanabad
75	Manipur	Chandel
76	Meghalaya	Ribhoi
77	Mizoram	Mamit
78	Nagaland	Kiphire
79	Odisha	Dhenkanal
80	Odisha	Gajapati
81	Odisha	Kandhamal
82	Odisha	Balangir
83	Odisha	Kalahandi
84	Odisha	Rayagada
85	Odisha	Koraput
86	Odisha	Malkangiri
87	Odisha	Nabarangpur

88	Odisha	Nuapada
89	Punjab	Moga
90	Punjab	Firozpur
91	Rajasthan	Dholpur
92	Rajasthan	Karauli
93	Rajasthan	Jaisalmer
94	Rajasthan	Sirohi
95	Rajasthan	Baran
96	Sikkim	West Sikkim
97	Tamil Nadu	Virudhunagar
98	Tamil Nadu	Ramanathapuram
99	Telangana	Asifabad
100	Telangana	Bhoopalapally
101	Telangana	Bhadradri-Kothagudem
102	Tripura	Dhalai
103	Uttar Pradesh	Chitrakoot
104	Uttar Pradesh	Fatehpur
105	Uttar Pradesh	Bahraich
106	Uttar Pradesh	Shrawasti
107	Uttar Pradesh	Balrampur
108	Uttar Pradesh	Siddharthnagar
109	Uttar Pradesh	Chandauli
110	Uttar Pradesh	Sonbhadra
111	Uttarakhand	Udham Singh Nagar
112	Uttarakhand	Haridwar

Annexure – III

List of districts which have become eligible and funds sanctioned

District	State	Amount eligible for allocation (in Rs.)	Amount Sanctioned (in Rs. Cr)
Hailakandi	Assam	10 crores	9.65
Kondagaon	Chhattisgarh	5 crores	5.00
Purbi Singhbhum	Jharkhand	3 crores	3.00
Damoh	Madhya Pradesh	3 crores	3.00
Gajapati	Odisha	3 crores	3.00
Bahraich	Uttar Pradesh	3 crores	3.00
Khunti	Jharkhand	3 crores	3.00
Sahibganj	Jharkhand	10 crores	9.93
Begusarai	Bihar	5 crores	5.00
Gaya	Bihar	3 crores	2.93
Vishakhapatnam	Andhra Pradesh	3 crores	2.92
Jamui	Bihar	3 crores	3.00
Ribhoi	Meghalaya	3 crores	3.00
Washim	Maharashtra	10 crores	7.85
Chandauli	Uttar Pradesh	5 crores	5.00
Khandwa	Madhya Pradesh	3 crores	2.92
Balrampur	Uttar Pradesh	3 crores	2.47
Yadgir	Karnataka	3 crores	3.00
Jaisalmer	Rajasthan	3 crores	2.99
Haridwar	Uttarakhand	3 crores	3.00
Bijapur	Chhattisgarh	3 crores	2.98
Pakur	Jharkhand	5 crores	4.92
Chamba	Himachal Pradesh	3 crores	3.00
Namsai	Arunachal Pradesh	3 crores	3.00
Kupwara	Jammu & Kashmir	3 crores	3.00
Virudhunagar	Tamil Nadu	3 crores	1.00
Guna	Madhya Pradesh	3 crores	3.00
Mamit	Mizoram	3 crores	3.00
West District	Sikkim	3 crores	3.00
Kondagaon	Chhattisgarh	5 crores	3.53
Chhatarpur	Madhya Pradesh	3 crores	4.38
Chitrakoot	Uttar Pradesh	3 crores	3.00
Mahasamund	Chhattisgarh	3 crores	3.00
Dumka	Jharkhand	3 crores	4.50
Baksa	Assam	3 crores	3.00
Dhaulpur	Rajasthan	5 crores	5.00
Kondagaon	Chhattisgarh	5 crores	1.47
Dhalai	Tripura	10 crores	10.00

Ranchi	Jharkhand	5 crores	5.00
Asifabad	Telangana	3 crores	3.00
Lohardaga	Jharkhand	3 crores	3.00
Nuapada	Odisha	3 crores	3.00
Nawada	Bihar	3 crores	1.14
Haridwar	Uttarakhand	7 crores	6.96
Udalguri	Assam	5 crores	5.00
Araria	Bihar	1 crore	0.97
Purnia	Bihar	3 crores	2.63
Udham Singh Nagar	Uttarakhand	3 crores	3.00
Sukma	Chhattisgarh	3 crores	3.00
Dhenkanal	Odisha	3 crores	3.00
Moga	Punjab	3 crores	3.00
Palamu	Jharkhand	10 crores	10.00
Dumka	Jharkhand	2 crores	4.50
West District	Sikkim	2 crores	1.65
Chandel	Manipur	3 crores	3.00
West District	Sikkim	2 crores	0.35
Garhwa	Jharkhand	5 crores	4.80
Dahod	Gujarat	5 crores	4.93
Malkangiri	Odisha	3 crores	3.00
Dhaulpur	Rajasthan	5 crores	5.00
West District	Sikkim	5 crores	5.00
Nabrangpur	Odisha	2 crores	2.07
Karauli	Rajasthan	3 crores	3.00
Dhubri	Assam	3 crores	3.00
Nandurbar	Maharashtra	3 crores	3.00
Sukma	Chhattisgarh	7 crores	3.25
Nabrangpur	Odisha	3 crores	2.93
Koraput	Odisha	3 crores	3.00
Katihar	Bihar	3 crores	3.00
Latehar	Jharkhand	5 crores	4.90
Y.S.R. Kadapa	Andhra Pradesh	5 crores	5.00
Khunti	Jharkhand	3 crores	3.00
Gadchirolli	Maharashtra	3 crores	3.00
Simdega	Jharkhand	3 crores	3.00
Damoh	Madhya Pradesh	3 crores	2.80
Barpeta	Assam	5 crores	5.00
Ferozepur	Punjab	3 crores	3.00
Bijapur	Chhattisgarh	10 crores	9.34
Chhatarpur	Madhya Pradesh	3 crores	4.38
Dhalai	Tripura	3 crores	3.00

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